## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

14

T.C.P No. 68/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Mr. Sunil Kapur

V/s.

M/s. R. K. Paper Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER TCP No. 68/ 397-398/NCLT/MB/MAH/2014

The Petitioner Counsel stated that he needs some time to make effective representation in this case. Accordingly, this matter has been posted to 8.1.2010.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR Member (Judicial)

Member (Technical)